


Office of the District Judge, Purba Medinipur
(Vernacular Department)

NOTICE

In view of the Order No. 50 dated 25.04.2019, a Walk-in-Interview is going to be held on 07.05.2019 at 4.30 P.M., for making a panel of retired Govt. employees preferably Court employees for re-employment on contract basis to the posts of **3 (three) Peshkar** and **2 (two) Peon** for the Additional District & Sessions Judge, Fast Track Courts of this Judgeship as per G.O. No. 6716-J /JD/P/1B-126/2001 dated 14.09.2001. The willing newly retired Govt. employees are directed to report before the Office of the undersigned along with requisite documents, viz. age proof, P.P.O. & medical certificate of his/her fitness etc. on 07.05.2019 at 1.00 P.M.

Inform all concerned.


District Judge,
Purba Medinipur.
25.04.2019.